

**GOVERNMENT OF INDIA
MINES AND MINERALS
LOK SABHA**

UNSTARRED QUESTION NO:4271
ANSWERED ON:21.08.2000
ASSISTANCE FOR SAPPHIRES SOURCE IN DODA
AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

Will the Minister of MINES AND MINERALS be pleased to state:

- (a) whether the Union Government propose to provide any assistance to J&K State for development and protection of country's only sapphire source in Doda;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF YOUTH AFFAIRS, SPORTS AND MINES (SHRI SUKHDEV SINGH DHINDSA)

(a) to (c): Mineral Concessions are granted by the respective State Governments in their territorial jurisdictions as per the provisions of the Mines and Minerals (Development & Regulation) Act, 1957 and Rules framed thereunder. As the mineral rights are vested in the State Governments and the State Governments earn revenue from the royalties on minerals, the State Government is responsible for development and protection of minerals including sapphire. Central Government does not provide any assistance to any State Government for development and protection of any mineral in particular.